

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

Notification
Srinagar, the 29th July, 2021

S.O. 257.- In exercise of the powers conferred by clause (b) of Section 2 of the Prisoners Act, 1900, the Government hereby declare the building situated at Armed Police Complex Kehribal, Mattan, Anantnag, presently under the control of CO IRP 17 Bn. as a "Subsidiary Jail". The description of the building is given in **Annexure** to this notification.

By order of the Lieutenant Governor.

-Sd/-
(Shaleen Kabra) IAS
Principal Secretary to the Government

No. Home/Jail/116/2020

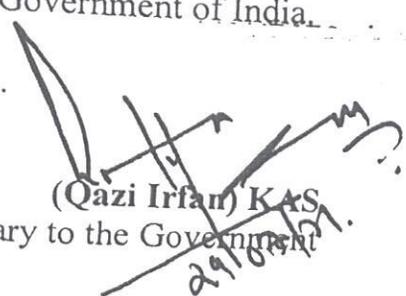
Dated: 29.07.2021

Copy to the:-

1. Director General of Police, J&K.
2. Director General of Police (Prisons) J&K.
3. Special Director General of Police, CID, J&K
4. Principal Secretary to the Hon'ble Lieutenant Governor.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. District Magistrate, Anantnag.
7. Senior Superintendent of Police, Anantnag.
8. Stock File.
9. I/c Website.

Copy also to the:-

1. Joint Secretary (JK&L) Ministry of Home Affairs, Government of India.
2. Additional Secretary to the Chief Secretary.
3. Private Secretary to the Principal Secretary (Home).


(Qazi Irfan) KAS
Additional Secretary to the Government

Annexure to S.O 257 dated 29.07.2021

Description of the building situated at Armed Police Complex Kehribal Mattan,
Anantnag.

- i. Sixteen (16) Halls of 30'x16' dimensions.
- ii. Twelve (12) rooms of 10'x10' dimensions, among which six (06) rooms have attached bathrooms.


(Qazi Irfan) KAS 29/07/21

Additional Secretary to the Government